

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 126

Appeal No. 980/252/ND/2018

IN THE MATTER OF:

Income Tax officer

... Applicant/Petitioner

Vs

ROC & (M/s M/s Satija Builders
AndFinaciers Ltd)

... Respondent

Order under Section 252.

Order delivered on 21.01.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant : Ms. Adeeba Mujahid, Jr. St. Counsel
Mr. Ankit Singh, Adv.

For the ROC :

For the ITD :

ORDER

Learned Counsel for the appellant states that Assessment Order is filed. This appeal was filed in the year 2018. The same is not available on e-portal i.e. DMS. Counsel for the appellant undertakes to comply the filing of documents of 2018 on e-portal.

List for hearing on 09.03.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

Mukesh